

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Customs Appeal No. 41408 of 2015

(Arising out of Order-in-Original No.36201/2015 dated 31.03.2015
passed by Commissioner of Customs, Chennai-IV,
Custom House, No.60, Rajaji Salai, Chennai 600 001)

Shri A.V.S Murali Mohan

.... Appellant

Sr. General Manager-Commercial
(Sr. Manager during Relevant Period)
M/s.Aurobindo Pharma Ltd.,
Plot No.2, Maitrivihar, Ameerpet,
Hyderabad 500 038.

VERSUS

**The Commissioner of Customs
Chennai II Commissionerate**

... Respondent

Custom House, No.60, Rajaji Salai,
Custom House,
Chennai 600 001.

APPEARANCE :

Shri G. Vidyadhar Reddy, Advocate for the Appellant
Ms. Anandalakshmi Ganeshram, Authorized Representative
for the Respondent

CORAM :

**HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)**

**DATE OF HEARING : 23.01.2025
DATE OF DECISION :29.05.2025**

Per: Shri P. Dinesha

Appeal is allowed. For order, order of date in Customs
Appeal No.41407 of 2025 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)

gs